

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 23.10.2018

In the court of the Registrar

11:00 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 190 of 2018 in un-numbered Company App.(AT) (Ins) No. of 2018	ROC- Bangalore & Anr Vs South India Cements Ltd	Gaurav Rohilla
2.	MA No. 191 of 2018 in un-numbered Company App.(AT) (Ins) No. of 2018	ROC- Bangalore & Anr Vs Namaste Exports	Gaurav Rohilla

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By Order

9 am
22/10/18

Assistant Registrar